

12.00 hrs.

Chandigarh, for the year 1989-90 along with Audited Accounts.

PAPERS LAID ON THE TABLE

Review on the Working of and Annual Report of the Semiconductor Complex Limited for 1989-90 with Audited Accounts and comments thereon etc.

[English]

THE PRIME MINISTER (SHRI CHANDRA SHEKHAR): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) A statement regarding Review by the Government on the working of the Semiconductor Complex Limited, for the year 1989-90.
 - (ii) Annual Report of the Semiconductor Complex Limited, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1834/91]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Software Technology, Bombay, for the year 1989-90 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Centre for Software Technology, Bombay, for the year 1989-90. [Placed in Library. See No. LT—1835/91]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Computer Centre,

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Regional Computer Centre, Chandigarh, for the year 1989-90. [Placed in Library. See No. LT—1836/91]

Assam State Pharmacy Council Order, 1990 and Notification under Central Reserve Police Force Act, 1949 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRISUBODH KANT SAHAY): I beg to lay on the Table—

- (1) Copy of the Assam State Pharmacy Council (Reconstitution and Reorganisation) Order, 1990 (Hindi and English versions) published in Notification No. S.O. 799(E) in Gazette of India dated the 15th October, 1990 under sub-section (5) of section 4 of the Inter-State Corporations Act, 1957. [Placed in Library. See No. LT—1837/91]
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 18 of the Central Reserve Police Force Act, 1949:—
 - (i) The Indo-Tibetan Border Police (Education, Development and Rehabilitation Cadre) Recruitment (Amendment) Rules, 1990 published in Notification No. G.S.R. 410 in Gazette of India dated the 7th July, 1990.
 - (ii) The Indo-Tibetan Border Police (Electronic Data Processing Cadre) Recruitment (Amendment) Rules 1990 published in Notification No. G.S.R. 456 in

- Gazette of India dated the 23th July, 1990. [Placed in Library. See No. LT—1840/91]
- (iii) The Indo-Tibetan Border Police (Tailor Cadre) Recruitment (Amendment) Rules, 1990 published in Notification No. G.S.R. 457 in Gazette of India dated the 28th July, 1990.
- (iv) The Indo-Tibetan Border Police (Tailor Cadre) Recruitment (Amendment) Rules, 1990 published in Notification No. G.S.R. 588 in Gazette of India dated the 22nd September, 1990.
- (v) The Indo-Tibetan Border Police (Armourer Cadre) Recruitment (Amendment) Rules, 1990 published in Notification No. G.S.R. 642 in Gazette of India dated the 20th October, 1990.
- (vi) The Indo-Tibetan Border Police (Veterinary Assistant Surgeon) (Company Commander) Recruitment (Amendment) Rules, 1990 published in Notification No. G.S.R. 643 in Gazette of India dated the 20th October, 1990. [Placed in Library. See No. LT—1838/91]
- (3) A copy of the Central Industrial Security Force (Third Amendment) Rules, 1990 (Hindi and English versions) published in Notification No. G.S.R. 503 in Gazette of India dated the 18th August, 1990 under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968. [Placed in Library. See No. LT—1839/91]
- (4) A copy of the Notification No. U. 14011/160/89-Delhi (Hindi and English versions) published in Delhi Gazette dated the 4th September, 1990 making certain amendments to Notification No. U. 14011/160/89-Delhi (ii) dated the 6th January, 1990.
- (5) A copy of the Annual Assessment Report (Hindi and English versions) on the programme and its implementation for accelerating the spread and development of Hindi and its progressive use for the various official purposes of the Union, for the year 1988-89. [Placed in Library. See No. LT—1841/91]
- (6) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (i) Review by the Government on the working of the National Film Development Corporation, Bombay, for the year 1989-90.
- (ii) Annual Report of the National Film Development Corporation, Bombay, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1842/91]
- (7) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 read with clause (c) (iv) of the proclamation dated the 11th May, 1987 issued by the President in relation to the State of Punjab:—
- (i) A statement regarding Review by the Government on the working of the Punjab Film and News Corporation Limited, Chandigarh, for the year 1986-87.
- (ii) Annual Report of the Punjab Film and News Corporation Limited, Chandigarh, for the year 1986-87 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT—1843/91]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 1989-90.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Film and Television Institute of India, Pune, for the year 1989-90.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 1989-90 together with Audit Report thereon. [Placed in Library. See No. LT—1844/91]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 1989-90 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Mass Communication, New Delhi, for the year 1989-90. [Placed in Library. See No. LT—1845/91]
- (11) A copy of the Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1990 (No. 1 of 1990) (Hindi and English versions) promulgated by the Governor of Jammu and Kashmir on the 17th December, 1990, under article 91 (2) (a) of the Constitution of Jammu and Kashmir read with clause (c) (iv) of the Proclamation dated the 18th July, 1990 in relation to the State of Jammu and Kashmir. [Placed in Library. See No. LT—1846/91]
- Notification under Employees' Provident Fund and Miscellaneous Provisions Act, 1952 and Annual Report of the Employees' Provident Fund Organisation, New Delhi for 1989-90 etc.**
- [Translation]
- THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): Mr. Speaker, Sir, I beg to lay on the Table—
- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 7 of the Employees Provident Funds and Miscellaneous Provisions Act, 1952:—
- (i) The Employees' Family Pension (Amendment) Scheme, 1990 published in Notification No. G.S.R. 536 in Gazette of India dated the 18th August, 1990.
- (ii) The Employees' Provident Fund (Third Amendment) Scheme, 1990 published in Notification No. G.S.R. 689 in Gazette of India dated the 10th November, 1990. [Placed in Library. See No. LT—1847/91]
- (2) A copy of the Annual Report (Hindi and English versions) of the Employees' Provident Fund Organisation, New Delhi, for the year 1989-90. [Placed in Library. See No. LT—1848/91]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Employees State Insurance Corporation for the year 1989-90 under section 36 of the Employees State Insurance Corporation

Act, 1948. [Placed in Library. See No. LT—1848 A/91]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Labour Institute, New Delhi, for the year 1988-89, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Labour Institute, New Delhi, for the year 1988-89.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT—1849/91]
- (6) A copy of the Employees' State Insurance Corporation (Medical Posts) Recruitment Regulations, 1990 (Hindi and English versions) published in Notification No. A12(11)/3/88-Estt.I(A) in Gazette of India dated the 16th June, 1990 under sub-section (4) of section 97 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. LT—1850/91]
- (7) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (i) Review by the Government on the working of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 1989-90.
- (ii) Annual Report of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1851/91]

Indian Police Service (Uniform) Amendment Rules 1990, Reviews on the working of and Annual Report of Nuclear Power Corporation, New Delhi for 1988-89 and Review on the working of and Indian Rare Earths Limited for 1989-90 etc.

[English]

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): I beg to lay on the Table—

- (1) A copy of the Indian Police Service (Uniform) Amendment Rules, 1990 (Hindi and English versions) published in Notification No. G.S.R. 579 in Gazette of India dated the 15th September, 1990 under sub-section (2) of Section 3 of the All India Services Act, 1951. [Placed in Library. See No. LT—1852/91]
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:—
- (a) (i) A statement regarding Review by the Government on the working of the Nuclear Power Corporation, New Delhi, for the year 1988-89.
- (ii) Annual Report of the Nuclear Power Corporation, New Delhi, for the year 1988-89 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1853/91]
- (b) (i) A statement regarding Review by the Government on the working of the Indian Rare Earths Limited for the year 1989-90.
- (ii) Annual Report of the Indian Rare Earths Limited for the

- year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1854/91]
- (c) (i) A statement regarding Review by the Government on the working of the Electronics Corporation of India Limited for the year 1989-90.
- (ii) Annual Report of the Electronics Corporation of India Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) of item (2) above. [Placed in Library. See No. LT—1855/91]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Public Administration, New Delhi, for the year 1989-90 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Public Administration, New Delhi, for the year 1989-90. [Placed in Library. See No. LT—1856/91]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Physics, Bhubaneswar, for the year 1989-90.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute of Physics, Bhubaneswar, for the year 1989-90.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Institute of Physics Bhubaneswar, for the year 1989-90 together with Audit Report thereon. [Placed in Library. See No. LT—1857/91]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Mathematical Sciences, Madras, for the year 1989-90.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Institute of Mathematical Sciences, Madras, for the year 1989-90 together with Audit Report thereon.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute of Mathematical Sciences, Madras, for the year 1989-90. [Placed in Library. See No. LT—1858/91]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Institute of Fundamental Research, Bombay, for the year 1989-90 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Tata Institute of Fundamental Research, Bombay for the year 1989-90. [Placed in Library. See No. LT—1859/91]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Memorial Centre, Bombay, for the year 1989-90

along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding review by the Government on the working of the Tata Memorial Centre, Bombay, for the year 1989-90. [Placed in Library. See No. LT-1860/91]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad, for the year 1989-90.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad, for the year 1989-90 together with Audit Report thereon.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad, for the year 1989-90. [Placed in Library. See No. LT—1861/91]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1987-88.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1987-88 together with Audit Report thereon.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Council of Scientific and Industrial Research, New Delhi,

for the year 1987-88.

- (11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.
- (12) (i) A copy of the Annual Accounts (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1988-89.
- (ii) A copy of the Annual Account (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1988-89 together with Audit Report thereon.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Council of Scientific and Industrial Research, New Delhi, for the year 1988-89.
- (13) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above. [Placed in Library. See No. LT—1862/91]
- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Physical Research Laboratory, Ahmedabad, for the year 1989-90 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Physical Research Laboratory, Ahmedabad, for the year 1989-90. [Placed in Library. See No. LT—1863/91]
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the National Remote Sensing Agency, Hyderabad, for the year

1989-90 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Remote Sensing Agency, Hyderabad, for the year 1989-90. [Placed in Library. See No. LT—1864/91]

General Reserve Engineer Force Group 'C' and Group 'D' Recruitment Rules, 1990 and Reviews on the working of and Annual Reports of Hindustan Aeronautics Limited, Bharat Electronics Limited, Bangalore for 1989-90 with Audited Accounts and comments thereon etc.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): I beg to lay on the Table—

- (1) A copy of the General Reserve Engineer Force Group C and Group D Recruitment (Amendment) Rules, 1990 (Hindi and English versions) published in Notification No. G.S.R. 638 in Gazette of India dated the 13th October, 1990 issued under article 309 of the Constitution. [Placed in Library. See No. LT—1865/91]
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (a) (i) Review by the Government on the working of the Hindustan Aeronautics Limited for the year 1989-90.
- (ii) Annual Report of the Hindustan Aeronautics Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1866/91]

- (b) (i) Review by the Government on the working of the Bharat Electronics Limited, Bangalore, for the year 1989-90.

- (ii) Annual Report of the Bharat Electronics Limited, Bangalore, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1867/91]

- (c) (i) Review by the Government on the working of the Garden Reach Shipbuilders and Engineers Limited, Calcutta, for the year 1989-90.

- (ii) Annual Report of the Garden Reach Shipbuilders and Engineers Limited, Calcutta, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1868/91]

- (d) (i) Review by the Government on the working of the Mazagaon Dock Limited, for the year 1989-90.

- (ii) Annual Report of the Mazagaon Dock Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1869/91]

- (e) (i) Review by the Government on the working of the Goa Shipyard Limited for the year 1989-90.

- (ii) Annual Report of the Goa Shipyard limited for the year 1989-90 along with Audited

- Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1870/91]
- (f) (i) Review by the Government on the working of the Bharat Earth Movers Limited for the year 1989-90.
- (ii) Annual Report of the Bharat Earth Movers Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1871/91]
- (g) (i) Review by the Government on the working of the Bharat Dynamics Limited, Hyderabad, for the year 1989-90.
- (ii) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1872/91]
- (h) (i) Review by the Government on the working of the Mishra Dhatu Nigam Limited, for the year 1989-90.
- (ii) Annual Report of the Mishra Dhatu Nigam Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1872-A/91]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 1989-90 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Aeronautical Development Agency, Bangalore, for the year 1989-90. [Placed in Library. See No. LT—1873/91]
- (4) A copy of the Annual Administration Report (Hindi and English versions) of Cantonment Boards for the year 1989-90 along with Audited Accounts. [Placed in Library. See No. LT—1874/91]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Defence Studies and Analyses for the year 1989-90 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute of Defence Studies and Analyses for the year 1989-90. [Placed in Library. See No. LT—1875/91]
- Review on the working and Annual Reports of Cycle Corporation of India limited, Calcutta, National Instruments Limited, Calcutta, Maruti Udyog Limited, New Delhi for 1989-90 with Audited Accounts and comments thereon etc.**
- THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): I beg to lay on the Table—
- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) (i) A statement regarding Review by the Government on the working of the Cycle Corporation of India Limited, Calcutta, for the year 1989-90.
- (ii) Annual Report of the Cycle Corporation of India Limited, Calcutta, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1876/91]
- (b) (i) A statement regarding Review by the Government on the working of the National Instruments Limited, Calcutta, for the year 1989-90.
- (ii) Annual Report of the National Instruments Limited, Calcutta, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1877/91]
- (c) (i) A statement regarding Review by the Government on the working of the Maruti Udyog Limited, New Delhi, for the year 1989-90.
- (ii) Annual Report of the Maruti Udyog Limited, New Delhi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1878/91]
- (d) (i) A statement regarding Review by the Government on the working of the Hindustan Cables Limited, Calcutta, for the year 1989-90.
- (ii) Annual Report of the Hindustan Cables Limited Calcutta, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1879/91]
- (e) (i) A statement regarding Review by the Government on the working of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1989-90.
- (ii) Annual Report of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor general thereon. [Placed in Library. See No. LT—1880/91]
- (f) (i) A statement regarding Review by the Government on the working of the Andrew Yule and Company Limited, Calcutta, for the year 1989-90.
- (ii) Annual Report of the Andrew Yule and Company Limited, Calcutta, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1881/91]
- (g) (i) A statement regarding Review by the Government on the working of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1989-90.

- (ii) Annual Report of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1882/91]
- (h) (i) A statement regarding Review by the Government on the working of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1989-90.
- (ii) Annual Report of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1989-90, along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1883/91]
- (i) (i) A statement regarding Review by the Government on the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 1989-90.
- (ii) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1884/91]
- (j) (i) A statement regarding Review by the Government on the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 1989-90.
- (ii) Annual Report of the Heavy Engineering Corporation Limited, Ranchi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1885/91]
- (k) (i) A statement regarding Review by the Government on the working of the National Bicycle Corporation of India Limited, Bombay, for the year 1989-90.
- (ii) Annual Report of the National Bicycle Corporation of India Limited, Bombay, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1886/91]
- (l) (i) A statement regarding Review by the Government on the working of the Bharat Leather Corporation Limited, for the year 1989-90.
- (ii) Annual Report of the Bharat Leather Corporation Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1887/91]
- (m) (i) A statement regarding Review by the Government on the working of the Instrumentation Limited, Kota, for the year 1989-90.
- (ii) Annual Report of the Instrumentation Limited, Kota, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1888/91]

- ler and Auditor General thereon. [Placed in Library. See No. LT—1888/91]
- (n) (i) A statement regarding Review by the Government on the working of the Cement Corporation of India Limited, New Delhi, for the year 1989-90.
- (ii) Annual Report of the Cement Corporation of India Limited, New Delhi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1889/91]
- (o) (i) A statement regarding Review by the Government on the working of the Nepa Limited, Neapanagar, for the year 1989-90.
- (ii) Annual Report of the Nepa Limited, Neapanagar, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1890/91]
- (p) (i) A statement regarding Review by the Government on the working of the Bharat Bhari Udyog Nigam Limited, Calcutta, for the year 1989-90.
- (ii) Annual Report of the Bharat Bhari Udyog Nigam Limited, Calcutta, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1891/91]
- (q) (i) A statement regarding Review by the Government on the working of the National Industrial Development Corporation Limited, New Delhi, for the year 1989-90.
- (ii) Annual Report of the National Industrial Development Corporation Limited, New Delhi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1892/91]
- (r) (i) A statement regarding Review by the Government on the working of the Sambhar Salts Limited, Jaipur, for the year 1989-90.
- (ii) Annual Report of the Sambhar Salts Limited, Jaipur, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1893/91]
- (s) (i) A statement regarding Review by the Government on the working of the Hindustan Salts Limited, Jaipur, for the year 1989-90
- (ii) Annual Report of the Hindustan Salts Limited, Jaipur, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1894/91]
- (t) (i) A statement regarding Review by the Government on

- the working of the Hindustan Paper Corporation Limited, for the year 1989-90.
- (ii) Annual Report of the Hindustan Paper Corporation Limited, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1895/91]
- (u) (i) A statement regarding Review by the Government on the working of the Engineering Projects, (India) Limited, New Delhi, for the year 1989-90.
- (ii) Annual Report of the Engineering Projects (India) Limited, New Delhi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1896/91]
- (v) (i) A statement regarding Review by the Government on the working of the HMT Limited, Bangalore, for the year 1989-90.
- (ii) Annual Report of the HMT Limited, Bangalore, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1897/91]
- (2) (i) A statement (Hindi and English versions) regarding Review by the Government on the working of the Electronics Service and Training Centre, Kaniya for the year 1989-90.
- (ii) A copy of the Annual Report (Hindi and English versions) of the Electronics Service and Training Centre, Kaniya, for the year 1989-90 along with Audited Accounts. [Placed in Library. See No. LT—1898/91]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1989-90 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1989-90 [Placed in Library. See No. LT—1899/91]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room and Training Centre, Calcutta, for the year 1989-90 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Tool Room and Training Centre, Calcutta, for the year 1989-90. [Placed in Library. See No. LT—1900/91]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Tool Design, Hyderabad, for the year 1989-90 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Institute of Tool Design, Hyderabad, for the year

people of Ladakh

Reported Disconnection of Electricity
to Thompson Press, Faridabad1989-90. [Placed in Library. See
No. LT—1901/91]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Coir Board for the year 1989-90 under section 19 of the Coir Industry Act, 1953.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Coir Board, Cochin, for the year 1989-90. [Placed in Library. See No. LT—1902/91]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Khadi and Village Industries Commission for the year 1989-90 under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act, 1956.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Khadi and Village Industries Commission for the year 1989-90. [Placed in Library. See No. LT—1903/91]

- (8) A copy of the Lakshadweep Khadi and Village Industries Board Regulation, 1990 (Hindi and English versions) (No. 4 of 1990) promulgated by the President on the 5th October, 1990, issued under *article 240* of the Constitution. [Placed in Library. See No. LT—1904/91]

12.00 hrs.

ESTIMATES COMMITTEE

Sixteenth Report and Minutes

[English]

SHRI JASWANT SINGH (Jodhpur): I

beg to present the Sixteenth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Urban Development—Hostel Accommodation for MPs in Delhi and Minutes of the sittings of the Committee relating thereto.

12.02 1/2 hrs.

PETITION RE: THE PROBLEMS OF THE
PEOPLE OF LADAKH

[English]

PROF. PREM KUMAR DHUMAL (Hamirpur): I beg to present a petition signed by Shri Rigzin Jora, General Secretary, Ladakh Buddhist Association, Leh and two others regarding the problems of the people of Ladakh.

12.02 3/4 hrs.

PETITION RE. THE PROBLEMS OF THE
PEOPLE OF JAMMU REGION

[English]

PROF. RAMGANESH KAPSE (Thane): I beg to present a petition signed by Shri Chaman Lal Gupta, President, Jammu & Kashmir BJP, Jammu and two others regarding the problems of the people of Jammu region.

12.03 hrs.

RE. REPORTED DISCONNECTION OF
ELECTRICITY TO THOMSON PRESS IN
FARIDABAD AND ALLEGED ATTEMPT TO
CURB FREEDOM OF THE PRESS

[English]

PROF. MADHU DANDAVATE (Rajapur): Mr. Speaker, Sir, I want to bring